

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/11590/2025 BLAPL/4230/2025	NRIPEN BISWAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /11 /2025 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/000020/2025
2	D-BLAPL/11593/2025 BLAPL/4231/2025	BASANT PADHURIA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BERHAMPUR /20 /2025 SPECIAL JUDGE (POCSO), BALASORE(E) Spl/000047/2025
3	D-BLAPL/11599/2025 BLAPL/4232/2025	KESHAB BHUE VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /21 /2023 A.D.J.,BARGARH(Bargarh) CT/000088/2023
4	D-BLAPL/11607/2025 BLAPL/4233/2025	NIRANJAN BARIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /114 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000410/2025
5	D-BLAPL/11587/2025 BLAPL/4234/2025	LUKA MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /71 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000056/2022
6	D-BLAPL/11613/2025 BLAPL/4235/2025	CHIKU BISOYI VS STATE OF ODISHA	NIRANJAN LENKA VS	SURADA /511 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000033/2025
7	D-BLAPL/12000/2025 BLAPL/4236/2025	SUSANTA SAHOO VS STATE OF ODISHA	KULDEEP MOHANTY VS	NUAGAON /50 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000232/2025
8	D-BLAPL/11850/2025 BLAPL/4237/2025	MANTU BARIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BAUNISUNI /66 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000086/2025
9	D-BLAPL/11852/2025 BLAPL/4238/2025	LABA RANA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /267 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000067/2024
10	D-BLAPL/9660/2025 BLAPL/4239/2025	SAYED AZHAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /4 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000014/2025
11	D-BLAPL/10791/2025 BLAPL/4240/2025	DEBANANDA SAGAR VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /12 /2025 SPL. JUDGE (VIG),BHAWANIPATNA(Ka) GR/0000003/2025

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12	D-BLAPL/11272/2025 BLAPL/4241/2025	KIRAN MALLIK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PUTASINGH /46 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000109/2024
13	D-BLAPL/11461/2025 BLAPL/4242/2025	KHAKAN KAMILA @ KHAGESWAR KAMILA VS STATE OF ODISHA	DILLIP KUMAR PATRA VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000002/2025
14	D-BLAPL/11522/2025 BLAPL/4243/2025	BIBHISAN GOND @ BHIBASANA GOND VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAIGHAR /142 /2023 A.D.J.,UMERKOTE(Nabarangapur) CT/0000154/2023
15	D-BLAPL/11656/2025 BLAPL/4244/2025	SARAT KUMAR DEY @ SARAT KU. DEY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	R.UDAYAGIRI /56 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000042/2020
16	D-BLAPL/10845/2025 BLAPL/4245/2025	SANJIT BADI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000018/2025
17	D-BLAPL/11858/2025 BLAPL/4246/2025	NARENDRA SIAL @ TERU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /113 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000192/2025
18	D-BLAPL/10789/2025 BLAPL/4247/2025	DEBANANDA SAGAR VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /13 /2025 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000004/2025
19	D-BLAPL/11829/2025 BLAPL/4248/2025	PRAFULLA CHANDRA BEHERA VS STATE OF ODISHA	DALIRANI BEHURAY VS	KAPTIPADA /255 /2023 A.D.J.,UDALA(Mayurbhanj) ST/0000036/2025
20	D-BLAPL/11875/2025 BLAPL/4249/2025	SAROJ PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000006/2025
21	D-BLAPL/10250/2025 BLAPL/4250/2025	LIBIYA PRADHAN VS STATE OF ODISHA	SIBA RANJAN POLAI VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000009/2025
22	D-BLAPL/10852/2025 BLAPL/4251/2025	ASHISH HOTA VS STATE OF ODISHA	ABHILASH MISHRA VS	PADAMPUR /298 /2020 S.D.J.M.,PADAMPUR(Bargarh) GR/0001223/2020
23	D-BLAPL/11008/2025	GITANJALI SAHOO	RABI NARAYAN MOHANTY	KHURDA ROAD G.R.P.S. /30 /2025

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	BLAPL/4252/2025	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000128/2025
24	D-BLAPL/11876/2025 BLAPL/4253/2025	RINARANI @ RANUPRAVA @ RENUPRAVA SATAPATHY VS STATE OF ODISHA	NALINI KANTA SAHOO VS	EOW,BHUBANESWAR /4 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000003/2025
25	D-BLAPL/11838/2025 BLAPL/4254/2025	KUNA @ SANTOSH BEHERA @ SANTOSH KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	DHARMASALA /766 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002410/2024
26	D-BLAPL/11515/2025 BLAPL/4255/2025	AHULA KATESH RAO @ AHULA KATESWAR RAO VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /95 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000472/2025
27	D-BLAPL/11571/2025 BLAPL/4256/2025	KHAGESWAR BARIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MANCHESWAR P.S. /113 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000284/2025
28	D-BLAPL/11990/2025 BLAPL/4257/2025	UMAKANTA PRADHAN @ UMA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CHHENDIPADA /524 /2023 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000022/2023
29	D-BLAPL/11574/2025 BLAPL/4258/2025	KHAGESWAR BARIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MANCHESWAR P.S. /63 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000175/2025
30	D-BLAPL/11842/2025 BLAPL/4259/2025	PURNA CHANDRA RAUTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /88 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000306/2025
31	D-BLAPL/11843/2025 BLAPL/4260/2025	BIKRAM KUMAR BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SPL.TASK FORCE /2 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000036/2025
32	D-BLAPL/11975/2025 BLAPL/4261/2025	SITAKANTA NAYAK @ NAHAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /166 /2021 A.D.J.,NAYAGARH(Nayagarh) ST/0000102/2022
33	D-BLAPL/11847/2025 BLAPL/4262/2025	DASA MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA SADAR /71 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000166/2025
34	D-BLAPL/11981/2025 BLAPL/4263/2025	RABINDRA KUMAR DAS VS	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama

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35	D-BLAPL/11982/2025 BLAPL/4264/2025	STATE OF ODISHA SINU @ DASA @ DASARATHI LENKA VS	UMA CHARAN MISHRA VS	2(A)CC/0000015/2025 DHENKANAL SADAR /229 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000373/2025
36	D-BLAPL/11856/2025 BLAPL/4265/2025	STATE OF ODISHA NARENDRA SIAL @ TERU VS	BHABANI SHANKAR DASPARIDA VS	SORO /956 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001551/2024
37	D-BLAPL/11995/2025 BLAPL/4266/2025	STATE OF ODISHA RAKESH CHOUDHURI @ CHOUDHURY VS	KULDEEP MOHANTY VS	PLANTSITE /217 /2025 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000013/2025
38	D-BLAPL/11584/2025 BLAPL/4267/2025	STATE OF ODISHA RAJAT KUMAR MAHANTA @ RAJAT KUMAR MOHANTA VS	PARTHA SARATHI DAS VS	KEONJHAR TOWN /577 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D) GR/0001822/2024
39	D-BLAPL/11608/2025 BLAPL/4268/2025	STATE OF ODISHA AKHAYA KUMAR BINDHANI VS	KHIROD KUMAR PANIGRAHI VS	SPL.TASK FORCE /2 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000036/2025
40	D-BLAPL/11576/2025 BLAPL/4269/2025	STATE OF ODISHA SANJIB JAGDALA VS	BIKASH KUMAR DASH VS	BIRMAHARAJPUR /75 /2022 A.D.J.,SONEPUR(Sonepur) SC/0000065/2022
41	D-BLAPL/10849/2025 BLAPL/4270/2025	STATE OF ODISHA GOBINDA SINGH @ GUDDU VS	BIKASH KUMAR DASH VS	BHEDEN /35 /2023 A.D.J.,BARGARH(Bargarh) CT/0000081/2023
42	D-BLAPL/11085/2025 BLAPL/4271/2025	STATE OF ODISHA DEBENDRA BEHERA VS	AMULYA RATNA PANDA VS	MACHHKUND /63 /2021 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000069/2021
43	D-BLAPL/11794/2025 BLAPL/4272/2025	STATE OF ODISHA RAKESH KUMAR BEHERA VS	DHANANJAYA MUND VS	BHAWANIPATNA TOWN /89 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000200/2025
44	D-BLAPL/11219/2025 BLAPL/4273/2025	STATE OF ODISHA MOHAN MALLIK VS	SUCHIT KUMAR NAYAK VS	PUTASINGH /46 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000109/2024
45	D-BLAPL/11530/2025 BLAPL/4274/2025	STATE OF ODISHA AMJET KHAN VS	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000299/2024

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46	D-BLAPL/11718/2025 BLAPL/4275/2025	PON @ MANOJ NAYAK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	KEONJHAR TOWN /164 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000010/2025
47	D-BLAPL/11817/2025 BLAPL/4276/2025	ANKURA MAJHI VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /101 /2025 J.M.F.C, HATADIHI(Kendujhar) GR/0000155/2025
48	D-BLAPL/11818/2025 BLAPL/4277/2025	BABU BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	ATHGARH /71 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000180/2025
49	D-BLAPL/11825/2025 BLAPL/4278/2025	MD. AKBAR VS STATE OF ODISHA	AMIT BISWAL VS	PLANTSITE /919 /2024 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000043/2024
50	D-BLAPL/11812/2025 BLAPL/4279/2025	RAJA @ IMRAN KHAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	PIPLI /80 /2025 J.M.F.C.,PIPLI(Puri) GR/0000124/2025
51	D-BLAPL/10023/2025 BLAPL/4280/2025	MAHAMAD NASIR VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	DHENKANAL SADAR /30 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000044/2025
52	D-BLAPL/10515/2025 BLAPL/4281/2025	SAILESH MOHAPATRA @ SAILA VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	PURI TOWN /115 /2025 S.D.J.M.,PURI(Puri) GR/0000297/2025
53	D-BLAPL/12010/2025 BLAPL/4282/2025	SAROJ KUMAR SAHOO VS STATE OF ODISHA	SITIKANT MISHRA VS	CHHENDIPADA /524 /2023 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000022/2023
54	D-BLAPL/11261/2025 BLAPL/4283/2025	RANJITA PATRA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	ASKA /738 /2024 A.D.J.,ASKA(Ganjam) ST/0000038/2025
55	D-BLAPL/11376/2025 BLAPL/4284/2025	ANUBHAB DEBTA @ ANUBHAB DEBATA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	INDUSTRIAL,NISA /40 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000111/2025
56	D-BLAPL/11967/2025 BLAPL/4285/2025	RAJA BEHERA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KUTRA /33 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000140/2025
57	D-BLAPL/11614/2025	LIPUN BISOYI	NIRANJAN LENKA	SURADA /511 /2024

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	BLAPL/4286/2025	VS STATE OF ODISHA	VS	A.D.J.,BHANJANAGAR(Ganjam) ST/0000033/2025
58	D-BLAPL/11633/2025 BLAPL/4287/2025	JAGANNATH SETHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUSHOTTAMPUR /560 /2024 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000545/2024
59	D-BLAPL/11517/2025 BLAPL/4288/2025	UPENDRA KHOSLA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT TOWN /89 /2015 ADDL DISTRICT AND SESSIONS JUDGE CT/0000085/2015
60	D-BLAPL/12003/2025 BLAPL/4289/2025	SUNIL SABAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /44 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000088/2025
61	D-BLAPL/11710/2025 BLAPL/4290/2025	SURENDRA KUMAR BEURA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	EOW,BHUBANESWAR /4 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000003/2025
62	D-BLAPL/11765/2025 BLAPL/4291/2025	SAMBIT KUMAR GOCHHAYAT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	RUPSA /20 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000083/2025
63	D-BLAPL/11780/2025 BLAPL/4292/2025	DEBASISH PARIDA VS STATE OF ODISHA	VIVEKANANDA JENA VS	//0 SPECIAL JUDGE,BALASORE(Balashwar) Spl/0000007/2025
64	D-BLAPL/11791/2025 BLAPL/4293/2025	KAILASH CHANDRA JAGADEV @ KALU @ KALIA VS STATE OF ODISHA	SARADA PRASAD DASH VS	PURI TOWN /88 /2025 S.D.J.M.,PURI(Puri) GR/0000221/2025
65	D-BLAPL/12051/2025 BLAPL/4294/2025	KIZHAKKEKALAYIL ANUJIKUMAR ANUJITH VS UNION OF INDIA	KARISHMA RAJPUT VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000023/2025
66	D-CMAPL/10724/2025 CMAPL/135/2025	SHESHADEV PRADHAN VS CHAIRMAN CUM MANAGING DIRECTOR NTPC LIMITED , NEW DELHI	SHASHI BHUSAN JENA VS	// () //
67	D-CMAPL/11305/2025 CMAPL/136/2025	PRASANTA DAS VS UNION OF INDIA	ADV. VS	// () //
68	D-CMP/15505/2025 CMP/586/2025	ORISSA STATE FINANCIAL CORPORATION, CUTTACK VS	ABINASH ROURAY VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam

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69	D-CMP/15649/2025 CMP/587/2025	GAYA SAHOO PRADEEP KEDIA @PRADIP KUMAR KEDIA VS BINITA AGRAWAL	MAHESWAR MOHANTY VS	EP/0000003/2023 // CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000108/2021
70	D-CMP/15384/2025 CMP/588/2025	SUCHISMITA MAHARANA VS RASHMITA PANDA @ MOHAPATRA	PRAFULLA KUMAR SAHU VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000285/2023
71	D-CMP/13542/2025 CMP/589/2025	SUBHAKANT SAHOO VS SOMANATHA DAS	DEBA NARAYAN PATTNAIK VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap CS/0000215/2023
72	D-CMP/14144/2025 CMP/590/2025	KARUNAKARA PRADHAN @ KARUNAKAR PRADHAN VS BINOD CHANDRA PADRA	AJODHYA RANJAN DASH VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhar CS/0000074/2019
73	D-CMP/12022/2025 CMP/591/2025	SASHIBHUSAN JENA VS BHASI JENA	SAROJ RANJAN SUBUDHI VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0001756/2012
74	D-CMP/14737/2025 CMP/592/2025	TRINATH GIRI VS SASHIBHUSAN LOHAR	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),CHAMPUA(Kendujhar CS/0000081/2022
75	D-CMP/15782/2025 CMP/593/2025	PRAFULLA KUMAR PATRA VS BIJAY KUMAR DHAL	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000337/2021
76	D-CMP/14286/2025 CMP/594/2025	SK.SEKHARUDDIN @ S.K.SEKHARUDDIN MAHAMMAD VS NURI BIBI	NIRANJAN LENKA VS	// CIVIL JUDGE (JD),JALESWAR(Baleshwar CS/0000250/2014
77	D-CMP/14191/2025 CMP/595/2025	DEEPAK MOHANTA VS CHITTARANJAN MOHANTY	SARADA PRASAD DASH VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) IA/0000031/2024
78	D-CMP/13898/2025 CMP/596/2025	BIREN JENA VS SHAKUNTALA JENA	SANKARACHARYA CHOUDHURY VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) CS/0000058/2024
79	D-CMP/16250/2025 CMP/597/2025	SIBA MAJHI VS UCHHABA KISAN	BYOMOKESH SAHOO VS	// CIVIL JUDGE (SD),KUCHINDA(Sambalpu EC/0000008/2015

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80	D-CMP/14971/2025 CMP/598/2025	BIMALA DEI VS SADANANDA BEHERA	SOUMYA MISHRA VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar) TS/0000016/1981
81	D-CMP/16151/2025 CMP/599/2025	NAGEN KUMAR NAYAK VS JATADHARI SAHOO	S.S.RAO VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000070/2023
82	D-CMP/14708/2025 CMP/600/2025	ASHWINI KUMAR MAHARANA VS LAXMINARAYAN MAHARANA	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda) CS/0000086/2004
83	D-CONTC/13284/2025 CONTC/1834/2025	PRADEEP KUMAR RAY VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
84	D-CONTC/13310/2025 CONTC/1835/2025	PRATIK SRICHANDAN VS ARUN KUMAR SADANGI,IPS	ABHILASH MISHRA VS	// 0 //
85	D-CONTC/14278/2025 CONTC/1836/2025	LATIKA PARIDA VS MANAS KUMAR TRIPATHY,TAHASILDAR,DARPAN	ADV. VS	// 0 //
86	D-CONTC/14579/2025 CONTC/1837/2025	TINKU PADHAN VS BISWANATH SAHU,DISTRICT EDUCATION OFFICER,JAJPUR	ADV. VS	// 0 //
87	D-CONTC/14581/2025 CONTC/1838/2025	BIJAYA KUMAR NAYAK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
88	D-CONTC/15092/2025 CONTC/1839/2025	TARUN KUMAR PARIDA VS SANJAY KUMAR SINGH,IAS	SUJIT KUMAR SWAIN VS	// 0 //
89	D-CONTC/14601/2025 CONTC/1840/2025	PANKAJBASINI PANDA VS DEORANJAN SINGH,IAS	PRONOY MOHANTY VS	// 0 //
90	D-CONTC/14606/2025 CONTC/1841/2025	PITABASH PANDA VS DEORANJAN SINGH,IAS	PRONOY MOHANTY VS	// 0 //
91	D-CONTC/14678/2025	TILOTAMA MOHANTY	ADV.	//

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	CONTC/1842/2025	VS SONAMIKA RAY,DISTRICT EDUCATION OFFICER,KHURDA	VS	0 //
92	D-CONTC/15033/2025 CONTC/1843/2025	RAMESH CHANDRA MOHARANA VS SMRUTI RANJAN PRADHAN,IAS	ASHOK KUMAR MOHANTY VS	// 0 //
93	D-CONTC/15169/2025 CONTC/1844/2025	SAILENDRA NARAYAN PANDA VS DILLIP ROUTRAI,COLLECTOR-CUM-C.E.O, ZILLA PARISAD, BHADRAK	ADV. VS	// 0 //
94	D-CONTC/16139/2025 CONTC/1845/2025	LILIBALA ROUT VS P.ARTHANARI,IFS	ADV. VS	// 0 //
95	D-CONTC/14679/2025 CONTC/1846/2025	ANITA MAJHI VS SIDDHESWAR BALIRAM BONDAR,IAS	ADV. VS	// 0 //
96	D-CONTC/14836/2025 CONTC/1847/2025	NANDA @ NANDIA DAS VS PRIYADARSI SANGRAM KESHARI KHUNTIA,TAHASILDAR, BHADRAK	ADV. VS	// 0 //
97	D-CONTC/13693/2025 CONTC/1848/2025	BASANTI SWAIN VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
98	D-CONTC/14072/2025 CONTC/1849/2025	MAYADHAR MALLICK VS JOGENDRA SAHOO, B.M, INDUSIND BANK, BAJRAKBATI ROAD, CUTTACK	KALPATARU MISHRA VS	// 0 //
99	D-CONTC/15116/2025 CONTC/1850/2025	HIRAMAL@HIRALAL NIAL VS PARUL PATAWARI,IAS	ADV. VS	// 0 //
100	D-CONTC/15119/2025 CONTC/1851/2025	SAPURA SABAR VS SACHIN PAWAR,IAS	ADV. VS	// 0 //
101	D-CONTC/15179/2025 CONTC/1852/2025	SANJAY KUMAR BEHERA VS HEMAKANTA SAY,IAS	ADV. VS	// 0 //
102	D-CONTC/15777/2025 CONTC/1853/2025	PRASANT KUMAR PATNAIK VS	VENUGOPAL MAHAPATRA VS	// 0

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103	D-CRLA/10818/2025 CRLA/470/2025	USHA PADHEE,P. SECY, DEPT. OF HOUSING AND U.D, ODISHA CHENGA@RAKESH BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /228 /2024 2ND A.D.J.,KHURDA(Khordha) TR/0000069/2024
104	D-CRLA/11857/2025 CRLA/471/2025	DARSHAN KUMAR BHUYAN @ BHUNIA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHANJPUR /31 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000015/2025
105	D-CRLA/11290/2025 CRLA/472/2025	VICTIM VS STATE OF ODISHA	SMRUTI RANJAN NAYAK VS	BANARAPAL /3 /2016 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000015/2016
106	D-CRLA/11304/2025 CRLA/473/2025	SANJAY GIRI VS STATE OF ODISHA	AKASH BHUYAN VS	MARINE PST TALCHUA /38 /2022 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000031/2022
107	D-CRLA/8353/2025 CRLA/474/2025	RATUNU NISIKA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	RAYAGADA TOWN /120 /2021 A.D.J.,RAYAGADA(Rayagada) CT/0000035/2021
108	D-CRLA/11738/2025 CRLA/475/2025	CHAGALA@SANTOSH MOHAPATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	KENDRAPARA SADAR /375 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000118/2024
109	D-CRLA/11983/2025 CRLA/476/2025	UGRESAN SETHI@SETHY VS STATE OF ODISHA	TRILOCHAN NANDA VS	BAUNISUNI /58 /2023 DISTRICT & SESSIONS JUDGE,BOUDH(Boudha) ST/0000053/2023
110	D-CRLLP/11758/2025 CRLLP/31/2025	LAXMIPRIYA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	MAHAKALPARA /132 /2020 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000063/2021
111	D-CRLLP/11828/2025 CRLLP/32/2025	STATE OF ODISHA VS BENA@DHUSA SAHU	PARTHA SARATHI NAYAK, A.G.A. VS	NILGIRI /311 /2020 AD-HOC A.D.J.(FTSC),BALASORE(Balesore) Spl/0000247/2020
112	D-CRLMC/11081/2025 CRLMC/1522/2025	SIBA SHANKAR DAS VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	CHANDAKA P.S. /208 /2019 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001507/2017
113	D-CRLMC/11325/2025 CRLMC/1523/2025	PRAMODINI SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /235 /2018 J.M.F.C.,BHAPUR(Nayagarh) ICC/0000016/2024

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114	D-CRLMC/11598/2025 CRLMC/1524/2025	HRUDANANDA DAS VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	RAJKANIKA /45 /2004 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU TR/0000059/2025
115	D-CRLMC/11044/2025 CRLMC/1525/2025	CHITTARANJAN MOHARANA @ SAMBHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /45 /2019 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000044/2019
116	D-CRLMC/11726/2025 CRLMC/1526/2025	SUKURI DORA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /233 /2017 J.M.F.C.,RANPUR(Nayagarh) GR/0000225/2017
117	D-CRLMC/11743/2025 CRLMC/1527/2025	DHARMANANDA MALLICK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// J.M.F.C.,PIPLI(Puri) ICC/0000101/2023
118	D-CRLMC/11832/2025 CRLMC/1528/2025	SIVA SHANKAR DASH VS STATE OF ODISHA	MANAS RANJAN BAUG VS	GOLANTHARA (BERHAMPUR) /204 /2019 2ND A.D.J.,BERHAMPUR(Ganjam) Spl/0000027/2018
119	D-CRLMC/10167/2025 CRLMC/1529/2025	BHABANI SHANKAR LENKA VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	BHARATPUR PS /428 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001175/2024
120	D-CRLMC/10801/2025 CRLMC/1530/2025	SAMBIT KUMAR BARICK @ SAMBIT BARICK VS STATE OF ODISHA	BISWABHUSAN DAS VS	AUL /898 /2023 J.M.F.C,AUL(Kendrapara) GR/0001439/2023
121	D-CRLMC/11830/2025 CRLMC/1531/2025	SIVA SHANKAR DASH VS STATE OF ODISHA	MANAS RANJAN BAUG VS	GOLANTHARA (BERHAMPUR) /64 /2019 2ND A.D.J.,BERHAMPUR(Ganjam) GR/0000008/2019
122	D-CRLMC/9057/2025 CRLMC/1532/2025	HEMANGINI SINGH VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	CUTTACK VIGILANCE /19 /2022 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000012/2023
123	D-CRLMC/9062/2025 CRLMC/1533/2025	JYOTSHNAMAYEE SINGH VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	CUTTACK VIGILANCE /19 /2022 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000012/2023
124	D-CRLMC/9623/2025 CRLMC/1534/2025	SUBRATA SUMANTA MALIK @ SUBRAT MALLIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	GOPALPUR /146 /2023 SPECIAL JUDGE (POCSO), BALASORE(E) Spl/0000232/2023
125	D-CRLMP/11179/2025	UTTAM CHARAN SWAIN	KIRAN ROUT	//0

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	CRLMP/502/2025	VS THE STATE OF ODISHA	VS	() //
126	D-CRLMP/11243/2025 CRLMP/503/2025	PADMABATI MALLICK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //
127	D-CRLMP/11859/2025 CRLMP/504/2025	DIBAKAR GOCHHAYAT VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	//0 () //
128	D-CRLMP/11105/2025 CRLMP/505/2025	PRAVATI KAR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	//0 () //
129	D-CRLREV/9801/2025 CRLREV/204/2025	RAJESH KUMAR SAHOO VS DEBASMITA MOHAKUDA	JATINDRA KUMAR MOHAPATRA VS	//0 3RD ADDL. DISTRICT JUDGE,PURI(Puri) CRA/0000005/2024
130	D-CRLREV/11503/2025 CRLREV/205/2025	LUCKY TANTY@LAKI @MOHIT VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	K.BALANG /35 /2024 A.D.J.,SUNDARGARH(Sundargarh) CRA/0000008/2024
131	D-CRLREV/11605/2025 CRLREV/206/2025	THABIRAM MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /4 /2005 DIST.& SESSIONS JUDGE,NAWAPARA(D CRA/0000017/2023
132	D-CRLREV/11218/2025 CRLREV/207/2025	RAJESH KUMAR DORA VS SANATAN PRADHAN	PRAFULLA KUMAR KAR VS	//0 DISTRICT & SESSIONS JUDGE,SAMBAL CRA/0000029/2024
133	D-CRLREV/10838/2025 CRLREV/208/2025	BUDHESWAR BARIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	//0 ADDL.SESSIONS JUDGE,KARANJIA(Ma CRMC/0000097/2024
134	D-CRLREV/11306/2025 CRLREV/209/2025	SUKANTA SWAIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MAHAKALPARA /33 /2002 A.D.J.,KENDRAPARA(Kendrapara) CRA/0000121/2014
135	D-CRP/12009/2025 CRP/19/2025	NIYALEE MOHARANA VS SIDHARTH SANKAR MAHARANA	JANGYA PRAKASH PARIDA VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) CS/0000031/2022
136	D-CRP/14087/2025 CRP/20/2025	RANGU VENKATAMMA VS	BAIBASWATA PANIGRAHI VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam

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137	D-FAO/10567/2025 FAO/176/2025	RANGU MURALI RASMITA SAHOO VS UNION OF INDIA	DEBASISH PATNAIK VS	EP/000010/2019 // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000035/2024
138	D-FAO/10561/2025 FAO/177/2025	SANDHYARANI DAS VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000027/2020
139	D-FAO/15387/2025 FAO/178/2025	MANAGER, T.P. HUB, D.O.I., M/S. NEW INDIA ASSURANCE COMPANY LIMITED.,CUTTACK VS NAMITA BARIK	CHANDRA SAMANTARAY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000011/2024
140	D-FAO/12163/2025 FAO/179/2025	BASANTA KUMAR BISWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000292/2018
141	D-FAO/15630/2025 FAO/180/2025	MANDAKINI MAJHI VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000116/2024
142	D-FAO/10555/2025 FAO/181/2025	PARBATI MUNDARY VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000079/2023
143	D-LAA/7367/2025 LAA/18/2025	NRUPARAJ BISWAL VS LAND ACQUISITION AND REHABILITATION OFFICER, KALAHANDI	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka LAR/0000113/2015
144	D-MACA/11681/2025 MACA/465/2025	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK VS PRAMOD KUMAR SWAIN	PRAKASH KUMAR MOHANTY VS	// II MACT,CUTTACK(Cuttack) MIS.CASE/0000618/2018
145	D-MACA/12504/2025 MACA/466/2025	M/S. SHRIRAM GENERAL INSURANCE CO.LTD., BBSR VS KABITA PARIDA	ANUPAM DASH VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000004/2021
146	D-MACA/13319/2025 MACA/467/2025	PRASADINI SUKLA VS D.M.,NATIONAL INSURANCE CO. LTD., CUTTACK	DILLIP KUMAR MOHAPATRA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000500/2011
147	D-MACA/13321/2025 MACA/468/2025	ORIENTAL INSURANCE CO.LTD, BBSR VS PARBATI MIRDHA	SOMNATH ROY VS	// DIST.AND SESSIONS JUDGE,BARGARH Mac/0000061/2022

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148	D-MACA/14354/2025 MACA/469/2025	CHOLA MS GENERAL INSURANCE CO.LTD. VS SANTOSHINI PARIDA	SOMNATH ROY VS	// DIST.AND SESSIONS JUDGE,BARGARH Mac/0000001/2022
149	D-MACA/14360/2025 MACA/470/2025	CHOLA MS GENERAL INSURANCE CO. LTD VS KABITA MAJHI	SOMNATH ROY VS	// DIST.AND SESSIONS JUDGE,BARGARH Mac/0000003/2022
150	D-MACA/15710/2025 MACA/471/2025	CHANDRA KHARA VS ODISHA STATE ROAD TRANSPORT CORPORATION, JEYPORE DEPOT.,KORAPUT	DIPTI RANJAN BHOKTA VS	// 4TH M.A.C.T.,KORAPUT(Koraput) Mac/0000029/2017
151	D-MACA/11536/2025 MACA/472/2025	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD., BBSR VS KAILASH CHANDRA SAMAL	ANUPAM DASH VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak) Mac/0000032/2022
152	D-MACA/15488/2025 MACA/473/2025	AJAYA KUMAR SAHOO VS NETRANANDA RAUT	PRABASH CHANDRA PATTANAIAK VS	// IV MACT,PURI(Puri) MACT/0000072/2001
153	D-MACA/15492/2025 MACA/474/2025	NALINIPRAVA PATTANAIAK VS CHANDINI DALEI	AMIYA KUMAR MOHANTY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000652/2004
154	D-MATA/15536/2025 MATA/170/2025	CHINMAYEE PANDA VS SRIKANT PANDA	ABINASH ROUTRAY VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000522/2022
155	D-OTAPL/14689/2025 OTAPL/43/2025	COMMISSIONER OF GST AND CENTRAL EXCISE , ROURKELA COMMISSIONERATE, VS M/S NARAYANI SONS INDIA PVT LTD.,KEONJHAR	POUSH KANTI SATAPATHY,SR.S.C VS	// () //
156	D-RPFAM/11515/2025 RPFAM/103/2025	SHYAMSUNDAR NAIK VS SUSAMA NAIK	RANJIT MOHANTY VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000092/2020
157	D-RSA/14119/2025 RSA/200/2025	ASHOK KUMAR PATTANAYAK VS KISHORE PATTANAYAK	BISWA PRAKASH DHAL VS	// A.D.J.,KUJANG(Jagatsinghapur) RFA/0000006/2024
158	D-RSA/14259/2025 RSA/201/2025	MALI CHARAN DAS VS KALANDI DAS	NIRANJAN PRASAD PATRA VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000052/2016
159	D-RSA/12317/2025	ANANGA MANJARI BIDHAR	RABI NARAYAN BEHERA	//

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	RSA/202/2025	VS PRAFULLA KUMAR SWAIN	VS	ADDL. DISTRICT JUDGE (L.R. AND L.T.) RFA/0000289/2022
160	D-RSA/14262/2025 RSA/203/2025	MALI CHARAN DAS VS KALANDI DAS	NIRANJAN PRASAD PATRA VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000051/2016
161	D-RSA/15299/2025 RSA/204/2025	PRADEEP CHOUDHURY VS GIRIJA SANKAR DAS	SUKANTA KUMAR NAYAK VS	// ADDL.SESSIONS JUDGE,KARANJIA(Ma RFA/0000004/2018
162	D-RVWPET/15433/2025 RVWPET/114/2025	KAITIKESWAR SAHU VS ALL ODISHA STATE BANK OFFICERS CO OPERATIVE SOCIETY LTD.,BBSR	PRABODHA CHANDRA NAYAK VS	// ()
163	D-RVWPET/15641/2025 RVWPET/115/2025	HIMANSU SHEKHAR MOHANTY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// ()
164	D-RVWPET/14657/2025 RVWPET/116/2025	COMMISSIONER, CMC, CUTTACK VS BANSHIDHAR SAHOO	DEBASIS NAYAK VS	// ()
165	D-WA/14491/2025 WA/752/2025	STATE OF ODISHA VS SARAT KUMAR SWAIN	CHANDRAKANTA PRADHAN,A.G.A VS	// ()
166	D-WA/14495/2025 WA/753/2025	STATE OF ODISHA VS NAYANA KUMAR RATH	CHANDRAKANTA PRADHAN,A.G.A VS	// ()
167	D-WA/14489/2025 WA/754/2025	STATE OF ODISHA VS SOURAV MALLICK	PRAVAT KUMAR PANDA,A.S.C VS	// ()
168	D-WA/13872/2025 WA/755/2025	STATE OF ODISHA VS PANDABA SAHOO	BIBEKANANDA NAYAK VS	// ()
169	D-WA/15062/2025 WA/756/2025	HARSH KUMAR PRIMUS LAKRA VS STATE OF ODISHA	BHARAT KUMAR MISHRA VS	// ()
170	D-WA/12055/2025 WA/757/2025	NATIONAL HEALTH MISSION,ODISHA VS	RAMDAS ACHARY VS	// ()

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171	D-WA/15931/2025 WA/758/2025	CHINMAYEE BEHERA STATE OF ODISHA VS BHIKARI CHARAN ROUT	AISHWARYA DASH,A.S.C VS	// // 0 //
172	D-WA/14536/2025 WA/759/2025	STATE OF ODISHA VS DR. MANMATH KUMAR BEHERA	SATYA BRATA MOHANTY,A.G.A VS	// 0 //
173	D-WA/14492/2025 WA/760/2025	STATE OF ODISHA VS DR RABINDRA NATH GANTAYAT	SATYA BRATA MOHANTY,A.G.A VS	// 0 //
174	D-WP(C)/15699/2025 WP(C)/10847/2025	TUHINAMSU RATH VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
175	D-WP(C)/13659/2025 WP(C)/10848/2025	M/S. MDD COMMUNICATIONS VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
176	D-WP(C)/15759/2025 WP(C)/10849/2025	RABI NARAYAN BARIK VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
177	D-WP(C)/13731/2025 WP(C)/10850/2025	P.GIREESH PATNAIK VS STATE OF ORISSA	DEBENDRANATH MISRA VS	// 0 //
178	D-WP(C)/11411/2025 WP(C)/10851/2025	SHASHI RAM MANGARAJ VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
179	D-WP(C)/15682/2025 WP(C)/10852/2025	SARAT KUMAR NAYAK VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
180	D-WP(C)/11412/2025 WP(C)/10853/2025	SHASHI RAM MANGARAJ VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
181	D-WP(C)/15764/2025 WP(C)/10854/2025	BALAKRUSHNA BEHERA VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //

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182	D-WP(C)/12860/2025 WP(C)/10855/2025	M/S ARPITA MOTORS, BARGARH VS THE COMMISSIONER COMMERCIAL TAX (C.T) AND GOODS AND SERVICES TAX (G.S.T), CUTTACK	ABHILASH MISHRA VS	// 0
183	D-WP(C)/15678/2025 WP(C)/10856/2025	SARBESWAR MISHRA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0
184	D-WP(C)/14128/2025 WP(C)/10857/2025	ASHOK SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0
185	D-WP(C)/15784/2025 WP(C)/10858/2025	HALURAM DANDASENA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0
186	D-WP(C)/14235/2025 WP(C)/10859/2025	M/S.NEELAM RUBBERS, BALASORE VS THE CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0
187	D-WP(C)/15409/2025 WP(C)/10860/2025	JMG AUTOMOBILES, CUTTACK VS REGIONAL TRANSPORT OFFICER, CUTTACK	PARTHA MUKHERJI VS	// 0
188	D-WP(C)/14373/2025 WP(C)/10861/2025	M/S. NEELAM RUBBERS, BALASORE VS THE CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0
189	D-WP(C)/15830/2025 WP(C)/10862/2025	MANORANJAN MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0
190	D-WP(C)/14350/2025 WP(C)/10863/2025	NAMITA BARIK VS UNION OF INDIA	ASHOK KUMAR PANIGRAHI VS	// 0
191	D-WP(C)/14379/2025 WP(C)/10864/2025	LAXMI KHARA @ KHORA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0
192	D-WP(C)/15249/2025 WP(C)/10865/2025	ABHAY KUMAR PARIDA @ ABHAY PARIDA VS STATE OF ODISHA	ASUTOSH ROUT VS	// 0
193	D-WP(C)/13823/2025	JAYDEV ORAM	BISHNU PRASAD PRADHAN	//

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	WP(C)/10866/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/14729/2025 WP(C)/10867/2025	BIRANCHI KUMAR DWIVEDY VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	// 0 //
195	D-WP(C)/15834/2025 WP(C)/10868/2025	PRAKASH CHANDRA DALAI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
196	D-WP(C)/13676/2025 WP(C)/10869/2025	PRANAY KUMAR DAS VS COLLECTOR, BHADRAK	CHAKRADHAR SINGH VS	// 0 //
197	D-WP(C)/16042/2025 WP(C)/10870/2025	BIPLABI BISWA KESHARI MOHANTY VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //
198	D-WP(C)/11478/2025 WP(C)/10871/2025	HEMANT AGRAWAL AND CO., KALAHANDI VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
199	D-WP(C)/15411/2025 WP(C)/10872/2025	SARAT CHANDRA BURUDA VS ELECTION COMMISSION OF INDIA, NEW DELHI	TANMAY MISHRA VS	// 0 //
200	D-WP(C)/15837/2025 WP(C)/10873/2025	SATULYA KUMAR MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
201	D-WP(C)/13527/2025 WP(C)/10874/2025	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
202	D-WP(C)/14526/2025 WP(C)/10875/2025	MANAS SAHOO VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
203	D-WP(C)/15140/2025 WP(C)/10876/2025	SIBA SANKAR BASANTARA VS ADDITIONAL SUB COLLECTOR, BHUBANESWAR	SANJEEV UDGATA VS	// 0 //
204	D-WP(C)/15514/2025 WP(C)/10877/2025	ABHAYA KUMAR RATH VS	DILLIP KUMAR MOHAPATRA VS	// 0

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205	D-WP(C)/14306/2025 WP(C)/10878/2025	STATE OF ODISHA MAHESWAR JENA VS	MANORANJAN PADHI VS	// // ()
206	D-WP(C)/15843/2025 WP(C)/10879/2025	STATE OF ORISSA BATAKRISHNA MALLIK VS	SANGRAM KUMAR SINGH VS	// // ()
207	D-WP(C)/15517/2025 WP(C)/10880/2025	UNION OF INDIA NALINI LOCHAN DASH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
208	D-WP(C)/14454/2025 WP(C)/10881/2025	STATE OF ODISHA KALPALATA SWAIN VS	SANTOSH KUMAR SWAIN VS	// // ()
209	D-WP(C)/15520/2025 WP(C)/10882/2025	STATE OF ODISHA JAYANTI SAMAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
210	D-WP(C)/14114/2025 WP(C)/10883/2025	STATE OF ODISHA NIRAKARA SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
211	D-WP(C)/14376/2025 WP(C)/10884/2025	STATE OF ODISHA GURU PARAJA VS	ABHILASH MISHRA VS	// // ()
212	D-WP(C)/16259/2025 WP(C)/10885/2025	STATE OF ODISHA BISWARANJAN MOHANTY VS	SAIBRATA RATH VS	// // ()
213	D-WP(C)/14472/2025 WP(C)/10886/2025	STATE OF ODISHA PRASANTA KUMAR JENA VS	JYOTIRMAYA SAHOO VS	// // ()
214	D-WP(C)/14552/2025 WP(C)/10887/2025	COLLECTOR AND DIST.MAGISTRATE NABARANGPUR BRAJABANDHU PRADHAN VS	GOPINATH MISHRA VS	// // ()
215	D-WP(C)/14532/2025 WP(C)/10888/2025	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	JYOTIRMOY MOHAPATRA VS	// // ()
		THE PRINCIPAL, BHUBANESWAR INSTITUTE OF INDUSTRIAL TECHNOLOGY (BIIT)		//

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216	D-WP(C)/15795/2025 WP(C)/10889/2025	M/S. HARSHPRIYA NEELACHALA, BBSR VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	SATYA SMRUTI MOHANTY VS	// 0 //
217	D-WP(C)/14502/2025 WP(C)/10890/2025	RAMSHANKAR MAHAPATRA VS CENTRAL BOARD OF DIRECT TAXES, CBDT, NEW DELHI	CHITRASEN PARIDA VS	// 0 //
218	D-WP(C)/14784/2025 WP(C)/10891/2025	JITEN DURIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
219	D-WP(C)/15562/2025 WP(C)/10892/2025	RASHMIPRAVA MISHRA VS VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	SUJATA JENA VS	// 0 //
220	D-WP(C)/13459/2025 WP(C)/10893/2025	TUNI SINGH VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
221	D-WP(C)/15888/2025 WP(C)/10894/2025	KISHOR KUMAR KSHATRI VS STATE OF ODISHA.	DEBABRATA RATH VS	// 0 //
222	D-WP(C)/14969/2025 WP(C)/10895/2025	SURESH CHANDRA BEHERA VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //
223	D-WP(C)/15670/2025 WP(C)/10896/2025	AGRANI BLOCK LEVEL MISSION SHAKTI FEDERATION BALISANKARA,SUNDARGARH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
224	D-WP(C)/15406/2025 WP(C)/10897/2025	BISWANATH SAHU VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
225	D-WP(C)/15572/2025 WP(C)/10898/2025	SUBODHADATTA BEHERA VS INDIAN OIL CORP. LTD., BBSR	BUDHADEV ROUTRAY VS	// 0 //
226	D-WP(C)/14488/2025 WP(C)/10899/2025	M/S. NEELAM RUBBERS, BALASORE VS THE CHIEF COMMISSIONER OF CT AND GST, ODISHA , CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
227	D-WP(C)/15694/2025	SWASTI DEEPA RATH	NIRA SUNDAR PANDA	//

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	WP(C)/10900/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/15841/2025 WP(C)/10901/2025	KAMALESH PRASAD GOUDA VS COLLECTOR CUM D.M. CHHATRAPUR, GANJAM	SHAKTI DATTA TRIPATHY VS	// 0 //
229	D-WP(C)/14890/2025 WP(C)/10902/2025	PABITRA KUMAR MAHARANA VS STATE OF ODISHA	BISHNU PRASAD RATH VS	// 0 //
230	D-WP(C)/15832/2025 WP(C)/10903/2025	ADARSHA RANJAN SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
231	D-WP(C)/14667/2025 WP(C)/10904/2025	MANMOHAN BEHERA VS THE URBAN CO-OPERATIVE BANK, CUTTACK	DEVI PRASAD DASH VS	// 0 //
232	D-WP(C)/15811/2025 WP(C)/10905/2025	MAHALAXMI BLOCK STARA MAHASANGHA, BEGUNIA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
233	D-WP(C)/14619/2025 WP(C)/10906/2025	RAJAT PATTANAYAK VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
234	D-WP(C)/15159/2025 WP(C)/10907/2025	DR.PURNA CHANDRA PADHY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
235	D-WP(C)/15274/2025 WP(C)/10908/2025	SUKANTA KUMAR BARIK VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
236	D-WP(C)/14825/2025 WP(C)/10909/2025	MALATI DAMBO VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	// 0 //
237	D-WP(C)/15554/2025 WP(C)/10910/2025	MANOJ KUMAR SETHY VS THE COMMISSIONER,CGST CX, BBSR	KANANBALA ROY CHOUDHURY VS	// 0 //
238	D-WP(C)/15663/2025 WP(C)/10911/2025	KUMUDA KATA @ KUMUD KATA VS	PRASANTA KUMAR SATAPATHY VS	// 0

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239	D-WP(C)/14694/2025 WP(C)/10912/2025	STATE OF ODISHA HARESH CHANDRA MUDULI VS	NIRANJAN LENKA VS	// // 0
240	D-WP(C)/15761/2025 WP(C)/10913/2025	STATE OF ODISHA SUMATI XALXO VS	DHANOJ KUMAR SAHOO VS	// // 0
241	D-WP(C)/16143/2025 WP(C)/10914/2025	COLLECTOR-CUM-DISTRICT MAGISTRATE, SUNDARGARH AKSHAYA KUMAR MOHANTY VS	SASWATA PATNAIK VS	// // 0
242	D-WP(C)/13130/2025 WP(C)/10915/2025	UNION OF INDIA SANTOSH KUMAR BEHERA VS	AJAYA KUMAR ROUT VS	// // 0
243	D-WP(C)/14885/2025 WP(C)/10916/2025	STATE OF ORISSA GANDHI PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // 0
244	D-WP(C)/16160/2025 WP(C)/10917/2025	STATE OF ORISSA M/S. SOCIETY FOR ENVIRONMENTAL, PROTECTION AND H.R. DEVELOPMENT, BHAPUR VS	PRADIP KUMAR ROUT VS	// // 0
245	D-WP(C)/15014/2025 WP(C)/10918/2025	STATE OF ODISHA NITU PRIYADARSHINI VS	ASHOK KUMAR MOHANTY VS	// // 0
246	D-WP(C)/14292/2025 WP(C)/10919/2025	CENTRAL INFORMATION COMMISSIONER, NEW DELHI PRAGNYA MOHAPATRA VS	LALATENDU SAMAL VS	// // 0
247	D-WP(C)/15037/2025 WP(C)/10920/2025	STATE OF ODISHA SYAMA SUNDAR GOUDA VS	BABITA KUMARI PATTANAIAK VS	// // 0
248	D-WP(C)/15015/2025 WP(C)/10921/2025	STATE OF ODISHA NITU PRIYADARSHINI VS	ASHOK KUMAR MOHANTY VS	// // 0
249	D-WP(C)/15097/2025 WP(C)/10922/2025	STATE INFORMATION COMMISSIONER, BBSR UDAYANATH MOHANTY VS	SMRUTI RANJAN ROUT VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/16026/2025 WP(C)/10923/2025	RANJITA DAS VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
251	D-WP(C)/15982/2025 WP(C)/10924/2025	KEDAR NATH MOHAPATRA VS OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
252	D-WP(C)/16056/2025 WP(C)/10925/2025	RAMA NARAYAN MOHANTY VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
253	D-WP(C)/15968/2025 WP(C)/10926/2025	SUBASH CHANDRA PANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
254	D-WP(C)/14937/2025 WP(C)/10927/2025	RAJESH GADODIA VS ASSISTANT COMMISSIONER OF INCOME TAX	KSHIROD KUMAR SAHOO VS	// 0 //
255	D-WP(C)/14430/2025 WP(C)/10928/2025	TULSIBASA GOUD VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
256	D-WP(C)/15812/2025 WP(C)/10929/2025	ANCHALIKA MAHASANGHA, BOLAGARH VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
257	D-WP(C)/15152/2025 WP(C)/10930/2025	DR.BASANTA KUMAR MISHRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
258	D-WP(C)/13236/2025 WP(C)/10931/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
259	D-WP(C)/14925/2025 WP(C)/10932/2025	SUBRAT KUMAR SAHU VS COMMISSIONER ENDOWMENT , BHUBANESWAR	SATYJIT MAHAPATRA VS	// 0 //
260	D-WP(C)/14108/2025 WP(C)/10933/2025	ANNADA SAMAL VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
261	D-WP(C)/15985/2025	KARUNAKAR BARIK	JAYDEEP PAL	//

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	WP(C)/10934/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/16258/2025 WP(C)/10935/2025	DR.SHRUTI DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
263	D-WP(C)/14479/2025 WP(C)/10936/2025	DHAN MURMU VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
264	D-WP(C)/15915/2025 WP(C)/10937/2025	GUNJAN PATTNAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
265	D-WP(C)/14493/2025 WP(C)/10938/2025	SUDHAKAR DAS VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
266	D-WP(C)/16059/2025 WP(C)/10939/2025	SUJATA NATH VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
267	D-WP(C)/16055/2025 WP(C)/10940/2025	ASHISH KUMAR SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
268	D-WP(C)/14339/2025 WP(C)/10941/2025	RANA PRATAP SINGH VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
269	D-WP(C)/16140/2025 WP(C)/10942/2025	SAKUNTALA MOHAPATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
270	D-WP(C)/15771/2025 WP(C)/10943/2025	TAPAN KUMAR DUTTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
271	D-WP(C)/14897/2025 WP(C)/10944/2025	AMLANJYOTI MAHANTA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
272	D-WP(C)/15660/2025 WP(C)/10945/2025	ASHOK KUMAR MANSINGH VS	SANGRAM JENA VS	// 0

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273	D-WP(C)/15405/2025 WP(C)/10946/2025	STATE OF ODISHA PRAVAT KUMAR MISHRA VS	BIBEKANANDA MAHAPATRA VS	// // ()
274	D-WP(C)/15793/2025 WP(C)/10947/2025	STATE OF ODISHA BIJAYANANDA BEHERA VS	SAIBRATA RATH VS	// // ()
275	D-WP(C)/15440/2025 WP(C)/10948/2025	STATE OF ODISHA RASHMI RANJAN MISHRA VS	TAPAN KUMAR BISWAL VS	// // ()
276	D-WP(C)/11178/2025 WP(C)/10949/2025	STATE OF ODISHA TUSHARKANTA ROUT VS	AUROBINDA SAHOO VS	// // ()
277	D-WP(C)/16053/2025 WP(C)/10950/2025	STATE OF ODISHA RATIKANTA BEHURA VS	SWAPNIL ROY VS	// // ()
278	D-WP(C)/14743/2025 WP(C)/10951/2025	STATE OF ODISHA NALINIKANTA JENA VS	AMIT KUMAR NATH VS	// // ()
279	D-WP(C)/15639/2025 WP(C)/10952/2025	THE CHIEF EXECUTIVE, ORISSA REMOTE SENSING APPLICATION CENTRE, BBSR TRUPTIMAYEE ROUT VS	DIGAMBARA MISHRA VS	// // ()
280	D-WP(C)/15495/2025 WP(C)/10953/2025	UCO BANK, KOLKATA DR.PUSPANJALI PADHAL VS	SUBHADUTTA ROUTRAY VS	// // ()
281	D-WP(C)/16004/2025 WP(C)/10954/2025	STATE OF ODISHA RAKESH PANDA VS	DEBASHISH KUMAR PANDA VS	// // ()
282	D-WP(C)/16096/2025 WP(C)/10955/2025	STATE OF ODISHA BIMAL PATTNAIK VS	SWAPNIL ROY VS	// // ()
283	D-WP(C)/14862/2025 WP(C)/10956/2025	STATE OF ODISHA CHANDAN KUMAR PARIJA VS	SUKANT KUMAR NAYAK VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/14940/2025 WP(C)/10957/2025	SURYAMANI MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
285	D-WP(C)/14882/2025 WP(C)/10958/2025	CHANDRAMANI SAHOO VS STATE OF ODISHA	BISHNU PRASAD RATH VS	// 0 //
286	D-WP(C)/15419/2025 WP(C)/10959/2025	SANAD KUMAR SHARMA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// 0 //
287	D-WP(C)/15705/2025 WP(C)/10960/2025	ARJUN DEEP VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
288	D-WP(C)/15511/2025 WP(C)/10961/2025	DR.KALPANA PATNAIK VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
289	D-WP(C)/15708/2025 WP(C)/10962/2025	GIRIJA SHANKAR MISHRA VS STATE OF ODISHA	BANAMALI SAHOO I VS	// 0 //
290	D-WP(C)/15709/2025 WP(C)/10963/2025	ISHRA RAM VS UNION OF INDIA	SATYAJIT BEHERA VS	// 0 //
291	D-WP(C)/16016/2025 WP(C)/10964/2025	PANKAJINEE BHANJA VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //
292	D-WP(C)/16128/2025 WP(C)/10965/2025	CHETANA MAHILA MAHASANGHA,SONEPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
293	D-WP(C)/15966/2025 WP(C)/10966/2025	MAKARDHWAJ KALSAI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
294	D-WP(C)/15521/2025 WP(C)/10967/2025	ANJULATA MISHRA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
295	D-WP(C)/16048/2025	MILAN KUMAR DASH	SWAPNIL ROY	//

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	WP(C)/10968/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/16177/2025 WP(C)/10969/2025	SHAKTIRUPA MISSION SHAKTI FEDERATION, CUTTACK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
297	D-WP(C)/16050/2025 WP(C)/10970/2025	NIHAR RANJAN SAMAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
298	D-WP(C)/16264/2025 WP(C)/10971/2025	DISTRICT LEVEL MISSION SHAKTI FEDERATION, BARGARH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
299	D-WP(C)/16044/2025 WP(C)/10972/2025	KAILASH CHANDRA SWAIN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
300	D-WP(C)/16136/2025 WP(C)/10973/2025	SUBHAJIT BANERJEE VS UNION OF INDIA	UPENDRA KUMAR SAMAL VS	// 0 //
301	D-WP(C)/15441/2025 WP(C)/10974/2025	JITENDRA KUMAR MOHANTY VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
302	D-WP(C)/15697/2025 WP(C)/10975/2025	MOHAN SUNDER RAY VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
303	D-WP(C)/14686/2025 WP(C)/10976/2025	BIKRAM PRADHAN VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// 0 //
304	D-WP(C)/16141/2025 WP(C)/10977/2025	ALOK KUMAR MAHATO VS UNION OF INDIA	UPENDRA KUMAR SAMAL VS	// 0 //
305	D-WP(C)/16144/2025 WP(C)/10978/2025	SUJATA MAHATO VS UNION OF INDIA	UPENDRA KUMAR SAMAL VS	// 0 //
306	D-WP(C)/14649/2025 WP(C)/10979/2025	DEEPAK KUMAR CHAND VS	DR.NIRANJAN SWAIN VS	// 0

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307	D-WP(C)/15585/2025 WP(C)/10980/2025	CHAIRMAN ODISHA SUB ORDINATE STAFF SELECTION COMMISSION GOURANGA CHARAN PANDA VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR	NIRANJAN BISWAL VS	// // 0 //
308	D-WP(C)/15816/2025 WP(C)/10981/2025	JAYANTI MAHANTY @ JAYANTI MOHANTY VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
309	D-WP(C)/14593/2025 WP(C)/10982/2025	M/S TOTAL SOLUTIONS (A Z) SERVICES VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
310	D-WP(C)/16155/2025 WP(C)/10983/2025	SHIBAKAR MUDULI VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
311	D-WP(C)/14595/2025 WP(C)/10984/2025	BIBHUTI CHARAN MOHANTY VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// 0 //
312	D-WP(C)/16439/2025 WP(C)/10985/2025	PRIYASHA SEKHAR VS CONSORTIUM OF NLUS, BENGALURU	SOUMYA JYOTI BISWAL VS	// 0 //
313	D-WP(C)/11162/2025 WP(C)/10986/2025	NABAGHANA KAPA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
314	D-WP(C)/16075/2025 WP(C)/10987/2025	BRAJA GOPAL BADHUK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
315	D-WP(C)/14735/2025 WP(C)/10988/2025	MANDAKINI MISHRA VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
316	D-WP(C)/13283/2025 WP(C)/10989/2025	MADHUSUDAN SAHU VS UNION OF INDIA	ISHWAR MOHANTY VS	// 0 //
317	D-WP(C)/15635/2025 WP(C)/10990/2025	SUJIT KUMAR NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //

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318	D-WP(C)/15970/2025 WP(C)/10991/2025	AJAYA PADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
319	D-WP(C)/16401/2025 WP(C)/10992/2025	KRUSHNA PATTNAIK VS STATE OF ODISHA	TAPAS KUMAR JENA VS	// 0 //
320	D-WP(C)/11177/2025 WP(C)/10993/2025	BRAJA KISHORE JENA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
321	D-WP(C)/15977/2025 WP(C)/10994/2025	AJAYA PADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
322	D-WP(C)/16038/2025 WP(C)/10995/2025	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
323	D-WP(C)/15918/2025 WP(C)/10996/2025	JEEVAN JYOTI BLOCK LEVEAL MAHASANGHA, ULUNDA, SONEPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
324	D-WP(C)/16088/2025 WP(C)/10997/2025	CHANDRA MOHAN HANSDAH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
325	D-WP(C)/16156/2025 WP(C)/10998/2025	PHAKIR CHARAN JENA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
326	D-WP(C)/16090/2025 WP(C)/10999/2025	FAKIR CHARAN SWAIN VS BOARD OF SECONDARY EDUCATION , CUTTACK	GOPINATH MISHRA VS	// 0 //
327	D-WP(C)/16222/2025 WP(C)/11000/2025	M/S.KHEM CHAND, UTTAR PRADESH VS UNION OF INDIA	ISHWAR MOHANTY VS	// 0 //
328	D-WP(C)/16154/2025 WP(C)/11001/2025	CHAMRU PARABHUA @ PARABHOI @ LOHAR VS SPL.LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, KHARIAR, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0 //
329	D-WP(C)/14146/2025	ANJAN KUMAR NAYAK	JAGAMOHAN PATTANAIAK	//

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	WP(C)/11002/2025	VS COMMISSIONER OF CT AND GST	VS	() //
330	D-WP(C)/15046/2025 WP(C)/11003/2025	SANTOSINI MISHRA VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// () //
331	D-WP(C)/14587/2025 WP(C)/11004/2025	M/S R N PUR SCS LIMITED VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// () //
332	D-WP(C)/15036/2025 WP(C)/11005/2025	KAIBALYA DASH VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// () //
333	D-WP(C)/15457/2025 WP(C)/11006/2025	RATIMANI BEHERA VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// () //
334	D-WPCRL/10252/2025 WPCRL/43/2025	BANKABIHARI MALLIK VS STATE OF ODISHA	SESHADEV DASH VS	BALICHANDRAPUR /418 /2024 () //
335	D-WPCRL/11631/2025 WPCRL/44/2025	ANANTA NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	GOP /114 /2025 () //
336	D-WPCRL/10999/2025 WPCRL/45/2025	RATIKANT KHUNTIA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //
337	D-ABLAPL/11748/2025 ABLAPL/4457/2025	SOUMYA RANJAN DASH @ PINKU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /71 /2025 () //
338	D-ABLAPL/11487/2025 ABLAPL/4458/2025	PRIYABRATA DAS VS STATE OF ODISHA	SAKTI PRASAD DAS VS	CHANDRASEKHARPUR /134 /2025 () //
339	D-ABLAPL/11501/2025 ABLAPL/4459/2025	BISWAMITRA RAKSHA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BADMAL /85 /2025 () //
340	D-ABLAPL/11763/2025 ABLAPL/4460/2025	HIMANSHU SEKHAR BARIK VS	KARUNAKAR NAYAK VS	RARUAN /14 /2025 ()

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341	D-ABLAPL/11488/2025 ABLAPL/4461/2025	STATE OF ODISHA KUBERA BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// BANARAPAL /105 /2025 () //
342	D-ABLAPL/11529/2025 ABLAPL/4462/2025	KANHU PRADHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /70 /2025 () //
343	D-ABLAPL/11821/2025 ABLAPL/4463/2025	RABIN MIRDHA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	MARINE PST TALCHUA /143 /2023 () //
344	D-ABLAPL/11557/2025 ABLAPL/4464/2025	ABHISHEK BHATACHARYA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURIGHAT /322 /2024 () //
345	D-ABLAPL/11538/2025 ABLAPL/4465/2025	MAHESWAR MOHAPATRA VS STATE OF ODISHA	SABYASACHI MISHRA VS	DELANGA /86 /2025 () //
346	D-ABLAPL/11567/2025 ABLAPL/4466/2025	LITU @ MANORANJAN MAHARANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /100 /2025 () //
347	D-ABLAPL/11909/2025 ABLAPL/4467/2025	AMAR RAJAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BARBIL /62 /2025 () //
348	D-ABLAPL/11545/2025 ABLAPL/4468/2025	PRAKASH KUMAR SWAIN VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	ERASAMA /90 /2025 () //
349	D-ABLAPL/10796/2025 ABLAPL/4469/2025	NAROTTAM MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SORO /237 /2025 () //
350	D-ABLAPL/11447/2025 ABLAPL/4470/2025	NIZAMUDDIN KHAN @ NIJAM KHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	KISSANNAGAR PS /68 /2025 () //
351	D-ABLAPL/11568/2025 ABLAPL/4471/2025	NABA KISHORE JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //

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352	D-ABLAPL/10853/2025 ABLAPL/4472/2025	SANKAR @ SHANKAR BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHADRAK TOWN /201 /2025 () //
353	D-ABLAPL/11570/2025 ABLAPL/4473/2025	NARAYAN SAHU VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	K.NUAGAON /113 /2025 () //
354	D-ABLAPL/11466/2025 ABLAPL/4474/2025	KAPILA @ HEMANT @ HEMANT KUMAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJNAGAR /110 /2025 () //
355	D-ABLAPL/11131/2025 ABLAPL/4475/2025	SWARNALATA KHANDAYATRAY VS REPUBLIC OF INDIA (RLY. DEPT.)	AMLAN SHAKTI PAUL VS	/ /0 S.D.J.M.,KHURDA(Khordha) 2(C)CC/000003/2025
356	D-ABLAPL/11582/2025 ABLAPL/4476/2025	CHINMAYA MALLICK @ CHINMAYA KUMAR MALLICK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /209 /2017 () //
357	D-ABLAPL/11471/2025 ABLAPL/4477/2025	PRAMOD KUMAR SAMAL VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	KOIDA /62 /2025 () //
358	D-ABLAPL/11181/2025 ABLAPL/4478/2025	PRADEEP KUMAR DALAI @ RANGU VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	FATEGARH /94 /2025 () //
359	D-ABLAPL/11369/2025 ABLAPL/4479/2025	BISWAMITRA SUNA @ BIRAMITRA SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	TARBHA /74 /2025 () //
360	D-ABLAPL/11524/2025 ABLAPL/4480/2025	BIKASH RANASINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /100 /2025 () //
361	D-ABLAPL/11709/2025 ABLAPL/4481/2025	SAGAR MALLICK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	KISSANNAGAR PS /45 /2025 () //
362	D-ABLAPL/11446/2025 ABLAPL/4482/2025	LAXMIDHAR DASH @ BIKASH VS STATE OF ODISHA	KULDEEP MOHANTY VS	NAYAGARH /15 /2025 () //
363	D-ABLAPL/11744/2025	RABINDRA NATH SINGH	MANOJ VERMA	UDALA /280 /2024

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	ABLAPL/4483/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/11415/2025 ABLAPL/4484/2025	SABIR KHAN @ SABIR MOHAMMED VS STATE OF ODISHA	LAXMI PRIYA BEHERA VS	JAGATSINGPUR /240 /2025 () //
365	D-ABLAPL/11676/2025 ABLAPL/4485/2025	UDIT NARAYAN PRADHAN VS STATE OF ODISHA	DEBASIS SWAIN VS	CAPITAL P.S. /130 /2025 () //
366	D-ABLAPL/11672/2025 ABLAPL/4486/2025	PUSPALATA PANDA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	JAGATPUR /28 /2025 () //
367	D-ABLAPL/11669/2025 ABLAPL/4487/2025	UDIT NARAYAN PRADHAN VS STATE OF ODISHA	DEBASIS SWAIN VS	CAPITAL P.S. /128 /2025 () //
368	D-ABLAPL/11526/2025 ABLAPL/4488/2025	MANOJ SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /100 /2025 () //
369	D-ABLAPL/11426/2025 ABLAPL/4489/2025	GANESH JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000130/2025
370	D-ABLAPL/11480/2025 ABLAPL/4490/2025	KABERI PRADHAN VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	CHAULIAGANJA /152 /2025 () //
371	D-ABLAPL/11527/2025 ABLAPL/4491/2025	HAJARI ROUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /218 /2025 () //
372	D-ABLAPL/11638/2025 ABLAPL/4492/2025	SONI BIBI VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	SORO /247 /2025 () //
373	D-ABLAPL/11595/2025 ABLAPL/4493/2025	KAJAL KUMAR SWAIN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHADRAK RURAL /153 /2025 () //
374	D-ABLAPL/11740/2025 ABLAPL/4494/2025	ARUN KUMAR SETHY VS	HIMANSHU BHUSAN DASH VS	TIRTOL /237 /2024 ()

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375	D-ABLAPL/11904/2025 ABLAPL/4495/2025	STATE OF ODISHA PRAMILA BARIK VS STATE OF ODISHA	SATYABRATA DASH VS	// BHARATPUR PS /162 /2025 () //
376	D-ABLAPL/11739/2025 ABLAPL/4496/2025	SK.REHAN VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHATAGAON /112 /2025 () //
377	D-ABLAPL/10303/2025 ABLAPL/4497/2025	RAJIB BHOI @ KAMA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /48 /2025 () //
378	D-ABLAPL/10910/2025 ABLAPL/4498/2025	BISWAJIT PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BRAHMAGIRI /180 /2022 () //
379	D-ABLAPL/11282/2025 ABLAPL/4499/2025	BIKRAM DAS VS STATE OF ODISHA	NENTRANANDA BISWAL VS	BALIKUDA /49 /2025 () //
380	D-ABLAPL/11600/2025 ABLAPL/4500/2025	CHHOTELAL MANJHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /124 /2025 () //
381	D-ABLAPL/11741/2025 ABLAPL/4501/2025	SUKANTA KUMAR BHUYAN @ MANA VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /150 /2025 () //
382	D-ABLAPL/11602/2025 ABLAPL/4502/2025	ABHIMANYU BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	ANANDAPUR /50 /2025 () //
383	D-ABLAPL/11731/2025 ABLAPL/4503/2025	SUJIT NAYAK @ SANAPUA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	G.UDAYAGIRI /37 /2025 () //
384	D-ABLAPL/10998/2025 ABLAPL/4504/2025	RASHMITA PANDA VS STATE OF ODISHA	JYOTSNARANI RATH VS	CHOUDWAR /92 /2020 () //
385	D-ABLAPL/11606/2025 ABLAPL/4505/2025	SANTOSH KUMAR SETHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /167 /2025 () //

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386	D-ABLAPL/11298/2025 ABLAPL/4506/2025	HIRA NAYAK @ LILI NAYAK @ HEERA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MANCHESWAR P.S. /10 /2025 () //
387	D-ABLAPL/11733/2025 ABLAPL/4507/2025	DIPTI RANJAN BAL VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	JAJPUR SADAR /104 /2025 () //
388	D-ABLAPL/11619/2025 ABLAPL/4508/2025	SANJAY PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	JAGANNATHA PRASAD /172 /2025 () //
389	D-ABLAPL/11416/2025 ABLAPL/4509/2025	PAHALI @ PRAHALLAD GHADEI VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /270 /2025 () //
390	D-ABLAPL/11428/2025 ABLAPL/4510/2025	TAPAN KUMAR DUTTA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BAISINGA /152 /2025 () //
391	D-ABLAPL/11737/2025 ABLAPL/4511/2025	BIKRAM SUNTARANG @ BIKRAM SUNDARA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	RAGHUNATHPALI /467 /2024 () //
392	D-ABLAPL/11340/2025 ABLAPL/4512/2025	PARAMESWAR NAIK VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	THUAMUL RAMPUR /43 /2025 () //
393	D-ABLAPL/11278/2025 ABLAPL/4513/2025	SWARNALATA PATRO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /99 /2025 () //
394	D-ABLAPL/11751/2025 ABLAPL/4514/2025	CHOUDHARY SUJIT KUMAR SWAIN @ SUJIT KUMAR SWAIN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	NAUGAON /77 /2025 () //
395	D-ABLAPL/11657/2025 ABLAPL/4515/2025	BAPUNI NAIK @ NAYAK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	MANGALA BAG /297 /2020 () //
396	D-ABLAPL/11754/2025 ABLAPL/4516/2025	BIKRAM ROUT @ BUNTY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAIKERA /40 /2025 () //
397	D-ABLAPL/11815/2025	BABULA @ SANDEEP PRADHAN	DEEPAK KU SAHOO	KENDRAPARA /79 /2025

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	ABLAPL/4517/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/11792/2025 ABLAPL/4518/2025	LAXMIDHAR NAIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	THUAMUL RAMPUR /43 /2025 () //
399	D-ABLAPL/11690/2025 ABLAPL/4519/2025	DEBABRATA MOHAPATRA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SAMBALPUR TOWN /99 /2025 () //
400	D-ABLAPL/11799/2025 ABLAPL/4520/2025	ELIAJAR RAITA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	R.UDAYAGIRI /50 /2023 () //
401	D-ABLAPL/11649/2025 ABLAPL/4521/2025	SAMSURA BEGUM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PIPLI /122 /2025 () //
402	D-ABLAPL/11697/2025 ABLAPL/4522/2025	SHISHIRA KUMAR PANDA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SAMBALPUR TOWN /99 /2025 () //
403	D-ABLAPL/11811/2025 ABLAPL/4523/2025	AMBUJA SAMAL VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /120 /2025 () //
404	D-ABLAPL/11651/2025 ABLAPL/4524/2025	N. SIBA SANKAR REDDY @ SIBA REDDY @ NADI SIBA SANKAR REDDY VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	K.NUAGAON /350 /2024 () //
405	D-ABLAPL/11704/2025 ABLAPL/4525/2025	SIBARAM PATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /60 /2025 () //
406	D-ABLAPL/11863/2025 ABLAPL/4526/2025	ARATI MALIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SIMULIA /210 /2019 () //
407	D-ABLAPL/11707/2025 ABLAPL/4527/2025	TUNA GARNAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /396 /2024 () //
408	D-ABLAPL/11864/2025 ABLAPL/4528/2025	NARAYAN DHADA VS	BHABANI SHANKAR DASPARIDA VS	SORO /270 /2025 ()

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409	D-ABLAPL/11652/2025 ABLAPL/4529/2025	STATE OF ODISHA DULI PADHI @ DULI DEI @ HULI PADHI VS	JYOTIRMAYA SAHOO VS	// RANPUR /168 /2023 ()
410	D-ABLAPL/11708/2025 ABLAPL/4530/2025	STATE OF ODISHA BISHNU CHARAN PATRA VS	DILLIP KUMAR MOHANTY VS	// TANGI /62 /2024 ()
411	D-ABLAPL/11784/2025 ABLAPL/4531/2025	STATE OF ODISHA KRISHNA NAIK VS	SOUBHAGYA KUMAR DASH VS	// HINDOL /100 /2025 ()
412	D-ABLAPL/11653/2025 ABLAPL/4532/2025	STATE OF ODISHA BENUDHARA PADHI @ BENU PADHI VS	JYOTIRMAYA SAHOO VS	// RANPUR /168 /2023 ()
413	D-ABLAPL/11654/2025 ABLAPL/4533/2025	STATE OF ODISHA SAMSURA BEGUM VS	JYOTIRMAYA SAHOO VS	// PIPLI /124 /2025 ()
414	D-ABLAPL/11719/2025 ABLAPL/4534/2025	STATE OF ODISHA RAJIB LOCHAN PRADHAN VS	PREETAM MISHRA VS	// RAIRAKHOL /91 /2025 ()
415	D-ABLAPL/11723/2025 ABLAPL/4535/2025	STATE OF ODISHA RATI RANJAN JENA VS	ASIT KUMAR JENA VS	// DHARMASALA /216 /2025 ()
416	D-ABLAPL/11724/2025 ABLAPL/4536/2025	STATE OF ODISHA DILLIP KUMAR DAS VS	DEEPAK KU SAHOO VS	// RAJNAGAR /122 /2025 ()
417	D-ABLAPL/11727/2025 ABLAPL/4537/2025	STATE OF ODISHA SATYABRATA MALLIK VS	DEEPAK KU SAHOO VS	// NIKIRAI /76 /2025 ()
418	D-ABLAPL/11728/2025 ABLAPL/4538/2025	STATE OF ODISHA SAGAR MOHAPATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MARSHAGHAI /84 /2025 () //